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## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No. .... 336 .... 1990

Adeuk Chandra Khatua .... Applicant (s)

Versus

Uorion A. Sondre Pothan .... Respondent (s)

Sr. No.	Date	Order with Signature
1	12.9.90	<p>Heard Mr. S.P. Mohanty, for the applicant. Perused the  <sup>for</sup> memo. <u>Admission is withdrawn</u>. The case is not admitted as  with drawn.</p> <p><i>AS</i> Vice-Chairman</p> <p><i>M</i> Member (Judicial)</p>